

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 1730
TO BE ANSWERED ON 27th JULY, 2022**

MOBILE INTERNET SUBSCRIBERS

1730. COL. RAJYAVARDHAN RATHORE:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the current number of mobile internet subscribers as of June 2022, state wise, including districtwise details for Rajasthan;
- (b) the other steps taken by the Government to improve internet quality and e infrastructure;
- (c) the details of progress made under National Digital Connectivity Policy, which aims to connect one crore public wifi hotspots by 2022, and the timelines of such hotspots that have been created, state wise including district wise details for Rajasthan;
- (d) whether the Government is initiating awareness programmes under the PM-WANI scheme in rural and remote areas to encourage education institutes and MSMEs to connect to the digital space; if so, the details thereof; and
- (e) the steps taken by the Government to ensure data protection and privacy of users of public Wi-Fi systems?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) State-wise details of mobile internet subscribers as of May 2022 are at **Annexure-I**. District-wise information on mobile internet subscribers is not available;
- (b) In order to improve internet quality and expansion of telecommunication infrastructure, the Government has initiated a series of policy initiatives such as:-
 - a. Making available sufficient spectrum for mobile services
 - b. Allowing spectrum sharing and trading
 - c. Allowing sharing of infrastructure by the Telecom Service Providers (TSPs)
 - d. Notifying Indian Telegraph Right of Way Rules, 2016 dated 15.11.2016 for regulating underground infrastructure (optical fibre) and over-ground infrastructure (mobile towers);
- (c) The information is being collected and will be laid on the table of House.
- (d) Yes Sir. Department of Telecommunications has been regularly conducting workshops, webinars and issuing press briefs for the awareness of PM-WANI framework in rural and remote areas of the country; and
- (e) Department of Telecommunications has issued instructions to Service Providers regarding secure use of public Wi-Fi access points. Further, detailed guidelines including security conditions have been issued by the Government for the entities operating under PM-WANI framework.

State wise mobile Internet subscribers

Sl. No.	State	Total
1	Andaman and Nicobar	371568
2	Andhra Pradesh	3,07,57,817
3	Arunachal Pradesh	7,78,255
4	Assam	1,60,26,355
5	Bihar	4,31,50,545
6	Chandigarh	7,03,711
7	Chhattisgarh	1,50,69,527
8	Dadar & Nagar Haveli & Daman & Diu	5,86,382
9	Delhi	3,81,07,280
10	Goa	17,74,482
11	Gujarat	4,85,97,587
12	Haryana	2,05,11,042
13	Himachal Pradesh	59,56,995
14	Jammu & Kashmir	84,22,971
15	Jharkhand	1,60,66,925
16	Karnataka	4,65,93,528
17	Kerala	2,81,00,007
18	Ladakh	1,75,845
19	Lakshadweep	84,363
20	Madhya Pradesh	4,10,40,935
21	Maharashtra	9,45,32,464
22	Manipur	20,01,305
23	Meghalaya	17,71,018
24	Mizoram	10,73,408
25	Nagaland	14,75,429
26	Odisha	2,09,16,104
27	Puducherry	6,06,514
28	Punjab	2,38,26,599
29	Rajasthan	4,35,70,050
30	Sikkim	7,13,933
31	Tamil Nadu	5,34,09,787
32	Telangana	2,87,47,530
33	Tripura	18,57,573
34	Uttar Pradesh	10,15,81,752
35	Uttarakhand	82,60,048
36	West Bengal	5,47,59,421
	Total	80,19,79,055
